

**Form GST REG-13**

[See Rule .....]

<b>Reference Number</b> << >>	<b>Date</b> – DD/MM/YYYY
<b>To</b>	
(Name)	
(Address)	
Temporary Registration Number	

**Order of Allotment of Temporary Registration/ Suo Moto Registration**

Whereas the undersigned has sufficient reason to believe that you are liable for registration under the Center/State Goods and Service Tax Act 20..... , and therefore, you are hereby registered on temporary basis. The particulars of the business as ascertained from the business premises are given as under:

Basic Details		
1.	No. of Detention Memo/ Seizure Memo/Statement of Unregistered Person, etc.	
2.	Date of Detention Memo/ Seizure Memo/Statement of Unregistered Person, etc.	
3.	Reason for Detention Memo/ Seizure Memo/Statement of Unregistered Person, etc.	
Details of Person to whom temporary registration granted		
4.	<b>Legal Name</b>	
5.	<b>Gender</b>	Male/Female/Other
6.	<b>Father's Name</b>	
7.	<b>Date of Birth</b>	DD/MM/YYYY
8.	<b>Address of the Person</b>	Building No./ Flat No.
		Floor No.
		Name of Premises/ Building
		Road/ Street
		Locality/ Village

		District/City	
		State	
		PIN Code	
9.	<b>PAN of the person, if available</b>		
10.	<b>Mobile No.</b>		
11.	<b>Email Address</b>		
12.	<b>Other ID</b> (Voter ID No./ Passport No./Driving License No./ Aadhaar No./ Other)		
<b>Details of goods detained / seized</b>			
13.	Description of Goods		
14.	Measurement Unit (Tonne/Litres/etc)		
15.	Quantity of Goods		
16.	Value of Goods		
17.	Goods found in a vehicle		Yes/No
<b>Details of Vehicle Owner/ Driver</b>			
18.	Vehicle Registration Number		
19.	Driver Name		
20.	Driver License Number		
21.	Vehicle Owner Name		
22.	Vehicle Owner Mobile No.		
23.	Vehicle Owner PAN		
24.	Vehicle Owner Address		
25.	Place where vehicle was detained		
26.	Consignor Name and Address		
27.	Consignee Name and Address		

28.	Goods Receipt Number	
29.	Nature of Goods Movement	
<b>Details of place where the goods were found</b>		
30.	Full Address	
31.	Name of possessor of the place	
32.	Gender Male/Female/Other	
33.	Father's Name	
34.	Date of Birth	
35.	Mobile No.	
36.	Aadhaar /PAN/Driving License relating to identity proof.	
37.	Name of Owner of Place	
38.	Owner Address	
39.	Owner Mobile No.	
<b>Details of Documents Seized (scalable)</b>		
40.	Document Description	
41.	Document Date	
42.	Effective date of registration / temporary ID	
43.	Registration No. / Temporary ID	
<p>Declaration</p> <p>The particulars given above are as per information gathered from the business premises. The person is hereby directed to file application for proper registration _ within 30 days of the issue of this order.</p> <p style="text-align: center;">Date <span style="float: right;">Digital Signature</span></p> <p style="text-align: center;">Place <span style="float: right;">&lt;&lt; Name of the Officer&gt;&gt;</span></p> <p style="text-align: right;">Designation/ Jurisdiction</p> <p><b>Note: A copy of the order will be sent to the corresponding Central/ State Jurisdictional Authority.</b></p>		